

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-538**  
**IB-205/ND/2020**

**IN THE MATTER OF:**

Sunman Corporate Services Pvt. Ltd

V/s

Peregrine Logix Pvt. Ltd

....Applicant

...Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 02.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**

**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HON'BLE MEMBER (TECHNICAL)**

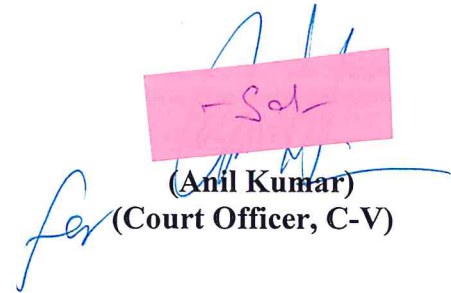

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, list the matter on **20.04.2021**.

  
for   
**(Anil Kumar)**  
**(Court Officer, C-V)**